

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4446

ANSWERED ON:17.12.2009

VADODARA AIRPORT

Naranbhai Shri Kachhadia;Rathwa Shri Ramsinhbhai Patalbhai

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the number of `No Objection Certificate` issued by the Directorate General of Civil Aviation (DGCA) to the builders of Vadodara City for construction of high-rise building in the funnel of Air-routes of Vadodara Airport as on date;
- (b) whether a number of builders have not sought NOC and constructed high-rise buildings surrounding of the air-route and funnel at Vadodara;
- (c) if so, the details thereof and the action taken by the DGCA in this regard so far; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a):- The Directorate General of Civil Aviation does not issue any such `No Objection Certificate`.
- (b):- No such case has been reported to this Ministry.
- (c) and (d):- Do not arise.